

15.02 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
THIRTY-SECOND REPORT

SHRI RAMAVATAR SHASTRI
(Patna): I beg to move:

"That this House agrees with the Thirty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th July, 1968."

MR. DEPUTY-SPEAKER: The question is:

"That this House agrees with the Thirty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 24th July, 1968."

The motion was adopted.

15.02½ hrs.

CONSTITUTION (AMENDMENT) BILL*

(Amendment of article 145)

श्री मधु लिमये (मुंगेर) : मैं प्रस्ताव करता हूँ कि भारत के संविधान में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER: The question is:

"That leave may be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री मधु लिमये : मैं विधेयक को पेश करता हूँ ।

SUPREME COURT (ADDITIONAL DISCRETIONARY POWERS) BILL*

श्री मधु लिमये (मुंगेर) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि कतिपय

मामलों में रिट जारी करने के लिये उच्चतम न्यायालय को अतिरिक्त विवेकाधिकार प्रदान करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to confer additional discretionary powers on the Supreme Court to issue writs in certain cases."

The motion was adopted.

श्री मधु लिमये : मैं विधेयक को पेश करता हूँ ।

CANTONMENTS (AMENDMENT) BILL*

(Amendment of sections 13, 14 etc.)

श्री मधु लिमये (मुंगेर) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि छावनी अधिनियम, 1924 में आगे संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Cantonments Act, 1924."

The motion was adopted.

श्री मधु लिमये : मैं विधेयक को पेश करता हूँ ।

DELIMITATION COMMISSION (AMENDMENT) BILL*

(Insertion of new section 9A)

श्री मधु लिमये (मुंगेर) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि परिसीमन आयोग अधिनियम, 1962 में संशोधन करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

*Published in Gazette of India Extraordinary, Part II, section 2, dated 26-7-68.